[RAJYA SABHA]

358. SHRI K. RAHMAN KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have planned to observe the 200th death anniversary of Tippu Sultan, who revolted against the imperial rule;

(b) if not, whether Government will consider setting up a Committee under the Chairmanship of Human Resource Development Minister to observe the 200th death anniversaty of Tippu Sultan in 1999; and

(c) if Government is not considering the proposal, the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT'(SHRI S.R. BOMMAI): (a) Not yet Sir.

(b) and (c) The observance of anniversary is normally decided a year in advance. The Government has, therefore, yet not considered the issue of observance of 200th death anniversary of Tippu Sultan.

## Universalisation of Elementary Education

359. DR. MANMOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the 9th Plan envisages universalisation of access to elementary education.

(b) if so, the estimates of the additional rccuirements of funds teachers and school buildings needed to achieve this goal; and

(c) the measures begin considered to meet these additional requirements?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RE-SOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Report of the working Group on Elementary

Education, Non-Formal Education, Early Childhood Care and Education and Teacher Education for the Ninth Five Year Plan envisages, inter alia universal access to elementary education. The Working Group has estimated financial outlay of Rs. 71,10,757 crore for elementary education during the 9th Five Year Plan period including an amount of Rs. 40,000/- crores to meet financial rccuire-ments of States/UTs to make right to free and compulsory education a fundamental right. A Group of Experts in educational finance and fiscal management has been set-up to exeminc finen-cial requirements of State/UTs and suggest measures to mobilise additional resources to make elementary education a fundamental right.

## **Blocks under ICDS in Punjab**

360. SHRI IQBAL SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of blocks presently covered under the Integrated Child Development Scheme in the State of Punjab;

(b) whether the scheme also provides nutritious food to children in the State;

(c) if so, the details thereof; and

(d) the steps being taken by Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The Integrated Child Development Services (ICDS) Scheme has been sanctioned 137 blocks in the State of Punjab.

(b) Yes, Sir. Under the ICDS Scheme, supplementary nutrition is provided to preschool children upto six years of age in the state of Punjab.

(c) As per the Quarterly Progress Report (QPR) for the period ending September 30, 1997, over 2.92 lakh preschool children are receiving supplemtary nutrition in the State of Punjab.

(d) The Government monitors the implementation of ICDS Scheme on a

regular basis. Under the adopted Management Information System (MIS), QPRs arc generated to determine the performance of each State including Punjab with regard to delivery of crucial services, including Supplementary Nutrition, under the ICDS Scheme. This helps in identification of weak areas and this facilitates timely corrective actions.

## Mid-Day Meal Scheme in North-Eastern Region

361. SHRI W. ANGOU SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how far the Central Government can extent assistance to the State Governments to implement the mid-day meal scheme in the States of North-eastern region;

(b) the basis of equal share between the Centre and States;

(c) the number of schools covered on State-wise basis;

(d) whether it is a fact that instead of meal rice is distributed to the students; and

(c) if so, what steps arc being taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI

MUHI RAM SAIKIA): (a) and (b) Under the National Programme of Nutritional Support to Primary Education, commonly known as Mid-day Meals Scheme, 100% central assistance is provided (i) to meet the economic cost of foodgrains (wheat or rice) supplied free of cost by the Food Corporation of India to the implementing agencies, and (ii) cost of transportation of foodgrains to schools from the nearest FCI godown/ depot @ Rs. 25/- per quintal (revised w.e.f. 1.6.97 as actual transportation cost subject to a maximum of Rs. 50/- per quintal). The expenditure on kitchen sheds and labour charges are to be reimbursed under the Poverty Alleviation Schemes (JRY/NRY) of the Central

Government. The remaining costs of conversion of foodgrains into hot cooked meal are to be met by the State Governments, ' Local Bodies and the community. The Working Group on Elementary Education for the formulation of IX Five Year Plan has estimated that an additional sum of Rs. 3800.00 crores per annum would be needed to meet the share of all States/ UTs towards conversion of foodgrains into hot cooked meals.

(c) According to available information the total number of primary schools covered on State-wise basis in the Northeastern region are:

(i)	Arunachal	1210
	Pradesh	
(ii)	Assam	28464
(iii)	Manipur	2649
(iv)	Meghalaya	4657
(v)	Mizoram	1219
(vi)	Nagaland	1627
(vii)	Tripura	2920

(d) and (e) As a prelude to serving of hot cooked meals/processed food, States in the North-eastern region are distributing foodgrains (rice) @ 3 Kg. per student per month in primary classes (I—V) because of constraint of resources.

## Promotions in K. Vs.

362. SHRI SHIV CHARAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Selja Committee had in its report, recommended promotion of some categories of teachers and principals of Kendriya Vidyalayas if there were little or no promotional avenues for them;

(b) if so, the details thereof;

(c) whether the said recommendation has since been accepted/rejected; and

(d) if accepted, the number of those who have been benefited thereby, category-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN